

- (ii) A copy of the Review (Hindi and English versions) of the Government of the working of the Salar Jung Museum Board, Hyderabad, for the year 1994-95.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 463/96]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 1994-95.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 464/96]

- (9) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Kendriya Vidyalaya Sangathan for the year 1994-95 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library, See No. LT 464A/96]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Calcutta, for the year 1994-95.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 465/96]

**Annual Report and Review of the working of Delhi Transport Corporation, New Delhi, 1994-95 and statement for delay in laying these papers etc.**

THE MINISTER OF SURFACE TRANSPORT (SHRI G. VENKATRAMAN TINDIVANAM): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Transport

Corporation, New Delhi, for the year 1994-95 under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Transport Corporation, New Delhi, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 466/96]

- (3) (i) A copy of the Annual Account (Hindi and English versions) of the Delhi Transport Corporation, New Delhi for the year 1994-95, together with Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Transport Corporation, New Delhi, for the year 1994-95.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 467/96]

**Education (Amendment) Regulations, 1996 and statement for delay in laying these papers etc.**

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): I beg to lay on the Table:—

- (1) A copy of the Education (Amendment) Regulations, 1996 (Hindi and English versions) published in Notification No. 14-55/93 (Part-I)PCI/9137-9652 in Gazette of India dated the 2nd March, 1996, under sub-section (4) of section 18 of the Pharmacy Act, 1948.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 468/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examination, New Delhi, for the year 1994-95.